## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER ( JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDENCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10-11-2017 AT 10.30AM

TRANSFER PETITION NO.	
COMPANY PETITION / APPLICATION NO.	CP (IB) 189/9/HDB/2017
NAME OF THE COMPANY	Pelican Rubber Ltd
NAME OF THE PETITIONER(S)	Duncan Engineering Ltd
NAME OF THE RESPONDENT(S)	Pelican Rubber Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the	Designation	e-mail &	signature
Counsel(s)		Telephone no.	

**Counsel for Respondent(s):** 

Name of the	Designation	e-mail &	signature
Counsel(s)		Telephone no.	
D.S. Preet	Advocat.	7531108705	4001
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Heard Mrs. D. Siri Preeti, learned counsel for the respondent. At the request for the respondent. Post the Case on 28.11.2017.

Member (Technical)

Member (Judicial)